

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33724/2018

(Arising out of impugned final judgment and order dated 13-07-2018 in SA No. 3594/1964 passed by the High Court Of Judicature At Allahabad)

JOKHAN THROUGH LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL THROUGH LRS

Respondent(s)

( IA No. 171806/2018 - EXEMPTION FROM FILING O.T.)

Date : 08-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mrinal Gopal Elker, AOR

For Respondent(s) Mrs. Bharti Tyagi, Adv.  
Mr. Ram Kripal Singh, Adv.  
Mr. Dhiraj Kumar, Adv.  
Mr. Mohit Kumar Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for the petitioners seeking adjournment due to personal difficulty, list the matter after eight weeks.

(GEETA AHUJA)  
COURT MASTER (SH)

(ANAND PRAKASH)  
BRANCH OFFICER